

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 205  
IB-819/ND/2020**

**IN THE MATTER OF:**

**Mr. Sanjay**

**...PETITIONER**

**Vs.**

**M/s. Advance Metering Technology Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 05.10.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Respondent/ Corporate-debtor :Mr. Arvinder Singh Kindra,  
Authorized Representative.**

**ORDER**

Mr. Arvinder Singh Kindra has appeared on behalf of the Respondent and prayed for time for filing the reply. Ten days' time has been granted for filing the reply and service of notice on the Respondent is dispensed with since Respondent (Authorized Representative) has appeared in the matter. Matter is adjourned to 21.10.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**

(Meenu)